

the power needs of the plant to a great extent.

Reconstitution of Law Commission

2116. SHRI SHARAD DIGHE : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether Government have reconstituted the Law Commission after the expiry of their extended term on 30th April, 1985.

(b) if so, the names of the members of the Commission; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H.R. BHARADWAJ) : (a), (b) and (c). The term of the present Law Commission has been extended upto 31st August, 1985. The question of reconstitution of the Commission is under consideration of the Government.

[Translation]

Construction of Buildings for Post Offices in the district of Shajapur and Dewas in Madhya Pradesh

*2117. SHRI BAPULAL MALVIYA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of post offices in Shajapur and Dewas districts of Madhya Pradesh which do not have their own buildings and are housed in rented buildings;

(b) whether Government have any scheme to construct buildings for housing these post offices; and

(c) if so, by what time these buildings are likely to be constructed ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) There are 30 Post Offices in Shajapur and Dewas districts of Madhya Pradesh

which do not have their own buildings and are housed in rented buildings.

(b) and (c). Currently, there is no proposal for construction of departmental buildings for these Post Offices, except that the Post Offices, except that the Post Office building at Akodia in Shajapur district is proposed to be constructed during the 7th Plan period, subject to availability of funds.

[English]

Opening of Post and Telegraphs Civil Division in Kerala

2118. PROF. K. V. THOMAS : Will the Minister of COMMUNICATIONS be pleased to state whether Government propose to open a new Posts and Telegraphs Civil Division in Kerala ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : No, Sir.

Electronic Telephone System in the Country

2119. SHRI V. S. VIJAYARAGHAVAN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether there is any phased programme of switching over to electronic telephone system in the whole country; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir.

(b) The first analogue electronic local exchange was commissioned in November, 1983 in Bombay. Thereafter several electronic exchanges have been commissioned in Bombay, Delhi, Calcutta and Madras.

2 lakhs lines of digital electronic exchange equipment has been imported